

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-211/2013/ 701 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Charaideo.

Dated Guwahati the *7th February*
January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/217/2025, dtd. 29.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.02.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 30.01.2025 till the morning of 04.02.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-211/2013/ 702 /A, dated 7.2.2025

Copy to:

✓ The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]